

an>

Title: Secretary General reported the messages received from Rajya Sabha that Rajya Sabha at its sitting held on the 28th July 2016 agreed without any amendment to the Compensatory Afforestation Bill, 2016 and Lokpal and Lokayuktas (Amendment) Bill, 2016.

SECRETARY GENERAL: Madam Speaker, I have to report the following messages received from the Secretary General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28<sup>th</sup> July, 2016 agreed without any amendment to the Compensatory Afforestation Fund Bill, 2016 which was passed by the Lok Sabha at its sitting held on the 3<sup>rd</sup> May, 2016."
- (ii) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28<sup>th</sup> July, 2016 agreed without any amendment to the Lokpal and Lokayuktas (Amendment) Bill, 2016 which was passed by the Lok Sabha at its sitting held on the 27<sup>th</sup> July, 2016."

**12.03 ½ hours**

#### **NOMINATIONS TO COMMITTEE**